

National Company Law Tribunal

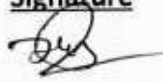
Allahabad Bench

Company Appeal No. 162/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2018

NAME OF THE COMPANY: AGS Infradevelopers Pvt. Ltd. Vs. ROC

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Jitendra Yadav	Advu.	Petitioner	
<u>2.</u>				

Company Appeal No. 162/ALD/2018

Sh. Jitendra Yadav, Advocate for the petitioner and Sh. Krishna Dev Vyas, CGSC for the ROC, is present. By our order dated 21st May, 2018 petitioner was asked to serve the notice on Income Tax Authority and ROC, but till date petitioner has not served the notice on the Regulatory Authority. Petitioner is directed to serve the notice and file Affidavit of Service within seven days, Counter may be filed within three weeks with a copy in advance to the opposite party, thereafter, rejoinder, if any, may be filed within two weeks.

List the matter on 20th August 2018, for further consideration.

Dated: 09.07.2018

Sd

**SAROJ RAJWARE,
MEMBER (T)**

Sd

**V.P. SINGH,
MEMBER (J)**